



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.02.2024

NOTICE

Please take notice that the following matters listed in the Court - III on 23rd February, 2024 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 88 of 2022 (PH)	Ajay Kumar Agrawal & Ors. Vs. Rancy Construction Pvt. Ltd. & Ors.	Akshat Singh	Jatin Mongia-R1 to R3 Gaurav Mitra-R5 to R19

By order of Hon'ble Chairperson
-Sd/-
Registrar